

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/ 2718 /A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Hojai.

Dated Guwahati the th 11 April, 2025.

Sub: **Casual leave.**

Ref:- Your letter Nos. DJHj/25/1395 dtd. 09.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 19.04.2025, along with station leave permission from the evening of 11.04.2025 till the morning of 22.04.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-15/2013(pt.)/ 2719 /A, dated , 11-04-2025

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

11.04.25

JT. REGISTRAR (VIGILANCE)

Sd/-